

an>

Title : The Minister of State in the Ministry of Parliamentary Affairs made the statement regarding status of implementation of recommendations in 7th and 10th Report of Standing Committee on Chemicals and Fertilizers pertaining to Department of Chemicals and Petrochemicals and Department of Fertilizers respectively.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I beg to lay the Statement on the status of the implementation of the recommendations/observations contained in the Seventh Report of the Standing Committee on Chemicals and Fertilizers in pursuance of the directions by the hon.Chairman, Rajya Sabha.

* Laid on the table and also placed in Library, See No. LT. 4905/2006

12.16 ¾ hrs.

-

(viii) Status of implementation recommendations contained in the Tenth Report of the Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Fertilizers

-

* THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I beg to make the lay the statement on the status of the implementation of the recommendations/observations contained in the Tenth Report of the Standing Committee on Chemicals and Fertilizers in pursuance of the direction 73-A of the hon. Speaker, Lok Sabha, issue vide Bulletin Part-II dated September 01, 2004.

* Laid on the table and also placed in Library, See No. LT. 4906/2006